

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.04.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|--|-------------------------------|
| 1. | I.A. No. 2945 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Purushottam Dass Niranjana Lal, Through Its Partner Atul Bansal Vs. Sir Embroidery Pvt. Ltd. | Ketan Madan |
| 2. | I.A. No. 2944 of 2026 in Comp. App. (AT) No. ___ of 2026 | Dhiren Pratapmal Bhandari Vs. D.B. Shapriya Construction Limited & Others | Gautam Chopra |

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